

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 277 & 286 of 2013

Dated : 14th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 277 of 2013

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

Appeal No. 286 of 2013

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Subir Kumar
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Pratik Dhar for R-1**

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant in both the Appeals for some time.

As agreed by the learned counsel for the parties, post the matters for further hearing before the **Kolkata Circuit Bench on 27th & 28th March, 2014.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson